

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.1743 of 2018

Sudarsan Sahoo

....

Petitioner

Mr. A.K. Panda, Advocate

-versus-

State of Odisha and others

.... ***Opposite Parties***

Mr. J. Katikia, A.G.A.

**CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAIAK**

ORDER

16.03.2022

Order No.

25.

1. An additional affidavit has been filed by the Petitioner copy of which is available with Mr. Katikia, learned Additional Government Advocate for the State setting out the names of fifteen persons who according to the Petitioner are interested in pursuing boxing. A further grievance is made that Boxing is not included in the talent scout programme.

2. On both these aspects, Mr. Katikia, learned Additional Government Advocate for the State needs time to take instructions.

3. List on 29th June, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge